CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

O.A. NO. 71/94, 514/93,733/98,734/93,44/94,72/94,

2 00 00		DATE OF DECISION 3-6-1996.
Mr. D.V.	pandya & Ors.	Petitioner s
		Advocate for the Petitioner (s)
	Versus	
Union o	f India & Ors.	Respondent s
		Advocate for the Respondent (s)

CORAM

The Hon'ble The Justice Mr. A.P. Ravani, Chairman.

The Hon'ble Mr. K. Ramamoorthy, Admn. Member.

विश्वाद ।

O-A-No. 71/94

- Devprasad Vinedral Pandya
- Vimal R. Joshi
- P.N. Appu
- 4. J.D. Sarvaiya
- Rehit R. Pathak
- A.N. Sanghvi
- D.J. Jeshi
- 8. C.C. Rana
- J.J. Shukla
- 10. B.M. Pandya
- 11. L.R. Patel
- 12. L.A. Zambre
- 13. N.S. Pathak
- 14. K.S. Shukla All addressed to
- C/o. P.N. Appu

Dy . Station Superintendent Railway Station probandar.

Applicants.

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(Advocate: Mr. P.H. pathak)

Versus

- 1. Union of India Netice to be served through Chairman Railway Beard, Rail Bhavan, New Delhi.
- General Manager Western Railway, Churchgate, Bembay.
- 3. Divisional Railway Manager Western Railway, Bhavnagar para, Bhavnagar.

.... Respondents

.... Applicants

(Advocate: Mr. R.M. Vin)

O-A-No. 514/93

- M.A. Dhatiwala
- N.C. Diwakaran K.C. Dave 2.
- 3.
- 4. G.G. Shah
- 5. V.B. Acharya
- A.M.Shah
- 7. D.C. Patel 8. H.B. Parekh 8. H.B. Paren. B.U. Adwani B. B. Jeshi

All at present working as Head Clerk in the office of Chief Works Manager (Engineering Workshop), Sabarmati, Western

Railway, Ahmedabad.

(Advocate: Mr. K.R. Raval)

Versus.

- Union of India, through Secretary, Railway Board, (Ministry of Railways), New Delhi - 110 001.
- The General Manager, Western Railway, Churchgate, Bombay.
- Chief Works Manager (Engineering Workshop) Sabarmati, Ahmedabad.
- 4. Shri Ambalal A. working at present as Chief Clerk in the office of CWM(EW), Sabarmati, Ahmedabad.
- 5. Shri J.C. Waghela at present working at CWM(EW), Sabarmati, Ahmedabad.

Respondents

(Mr. N.S. Shevde and Mr. K.K. Shah for Resp.No.5)

O-A-No. 733/93

1. Shri R.K. Kachwa
2. Shri Lalit Virendrakumar
3. Shri Pawankumar Buddhanarayan
working as HD TTE, under
Respondent No.2.

Applicants

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(Advocate: Mr. M.S. Trivedi)

Versus.

- Union of India through The General Manager, W. Railway, Churchgate, Bembay.
- The Divisional Rly. Manager, DRM Office, W. Rly., Rajket.
- 3. The Divisional Personnel Officer,
 W. Rly, D.R.M. Office,
 Rajket.
 Respondents

(Advocates:Mr.A.S. Kothari and Mr. M.K. Paul for Resp.Nos.4,5 & 6)

O.A.No. 734/93

Shri Tarachand T. Narwaney, Aged 46 years, Occ: Service, Add: working as Office Supdnt., Divisional Office, Western Railway, Rajket.

Applicant

(Advocate: Mr. B.B. Gogia)

versus.

- 1. Union of India,
 Owning and Representing
 Western Railway, through
 General Manager,
 Western Railway,
 Churchgate, Bombay.
- Divisional Railway Manager Western Railway, Kothi Compound, Rajkot.

Respondents

(Advocate: Mr. A.S.Kethari)

O.A.No. 44/94

- 1. Shri S.M. Batwala,
- 2. Shri M.V. Gandhi
- 3. Shri L.P. Kashyap
- 4. Shri Kanwarlal Gupta
- 5. Shri H.C. Lamba
- 6. Shri Arjun Bhatia
- 7. Shri Rajiv Gupta
- 8. Shri J.N. Nair
- 9. Shri R.S. Mishra, C/e. Shri S.N. Batwala, Station Supent. W. Raly,

Ahmedabad(BG) Stn.

Applicants.

Respondents.

(Advocate: Mr. P.K. Handa)

versus

- T. Union of India
 Notice to be served through
 General Manager, W. Rly.,
 Churchgate, Bombay.
- Divisional Railway Manager(E)
 W. Rly, Vadodara Divn.,
 Prataphagar, Vadodara.
- 3. Shri M.D. Rathodia, Sr. pass Guard, C/o. Station Supdtt. W. Rly Dabhoi Station, Dabhoi.
 - Shri M.N. patel, Sr.pass Guard, C/e. Station Supent., W. Rly, Kesamba.

(Advocate: Mr. N.S. Shevde)

my,

0.A.No. 72/94

1. S.L. Sisodiya
2. L.G. Rana
3. B.P. Verma
4. Benjamin S
5. B.S. Gupta
411 addressed to
C/c. S.L. Sisodiya
817/A, Filter Side,
Rly. Colony,
Freeland Ganj, Dahod.

Applicants.

D- 23

(Advocate: Mr. P.H. Pathak)

Versus

- 1. Union of India
 Notice to be served through
 Chairman
 Railway Board,
 Rail Bhavan, New Delhi.
- 2. General Manager, Western Railway, Churchgate, Bembay.
- 3. Chief works Manager (WR) Rly. Work Shop, Dahod.
- 4. Mr. L.N. Chauhan
 5. Mr. S.K. pithaya
 6. Mr. B.H. Damer
 7. Mr. P.R. parmar
 8. Mr. Ramsingh S
 Resp.No.4 to 8 are working as
 Head Clerks in the effice of
 CWM, Lece Workshop, Dahod.

Respondents.

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(Advocate: Mr.N.S. Shevde & Shri M.L. Chauhan & Ors.p in p)

O.A.Ne. 79/94

- Aged about 50 yrs, Occ: Service Working as Chief Ticket Inspector (Amenities) at Bhavnagar Para, Add: Commercial Section, DRM's office, Western Railway, Bhavnagar Para.
- 2. Satyanarayan purshottamdasji Sharma Aged about 52 yrs. Occ: Service, working as Travelling Ticket Examiner at Dabla Junction, Add: C/o. C.T.I.Office, Western Railway, Dhola Junction, Dist: Bhavnagar.

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3. Keekathial Ommen Varghese
Aged about 50 yrs.
Occ: Service, working as
Head Travelling Ticket Examiner
at Junagadh,
Add: C/o. C.T.I. Office,
Railway Station, Junagadh.

Applicants.

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(Advecate: Mr. B.B. Gegia)

. Versus

- Union of India, Owning & Representing Western Railway, Through: General Manager, Western Railway, Churchgate, Bombay.
- Divisional Railway Manager, Western Railway, Bhavnagar Para.

.... Respondents.

(Advocate: Mr. R.M. Vin)

O-A-No. 104/94

- Shri K.J. Dave,
 Age: 51 yrs. Occ: Service,
 Add: Chief Clerk,
 Railway Hespital, Rajket.
- Shri C.D. Sheth,
 Age: 51 yrs. Occ: Service,
 Add: Working as Chief Clerk
 Asstt. Engineer's Office,
 Western Railway, Jamnagar.
- Shri J.V. Jeshi,
 Age: 51 years, Occ: Service,
 Add: Chief Clerk, Works Branch,
 Divisional Office,
 Western Railway, Rajket.
- 4. Shri A.P. Thadeshwar,
 Age: 51 yrs. Occ: Service,
 Add: Head Clerk,
 Asstt. Engineer's Office,
 Western Railway, Surendranagar.
- 5. Shri R.M. Jhalla,
 Age: 53 yrs. Occ: Service,
 Add: Head Clerk, Asstt.Engineer's Office,
 Western Railway, Surendranagar.

Age: 57 yrs. Occ: Service,
Add: Head Clerk,
Asstt. Engineer's Office,
Western Railway, Sabarmati,
(Rajket Division)

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- Shri M.N. Natu,
 Age: 57 yrs. Occ: Service,
 Add: Head Clerk, Divisional Office,
 Western Railway, Rajket.
- 8. Shri p.p. Bhatt,
 Age: 57 yrs. Occ: Service,
 Add: Head Clerk, Divisional Office,
 Western Railway, Rajket. ... Applicants.

(Advocate: Mr. B.B. Gogia)

versus.

- Union of India, Owning and Representing Western Railway, through: its General Manager, Western Railway, Churchgate, Bombay.
- Divisional Railway Manager, Divisional Office, Western Railway, Rajket.
- 3. Shri V.C. Chauhan,
 Age: about 46 yrs. Occ: Service
 Add: Office Superintendent,
 T.O.W. Office, Western Railway,
 Hapa Station (Dist: Jamnagar)
- 4. Shri K.K. Asari,
 Age about: 41 yrs. Occ: Service,
 Add: Office Superintendent,
 p.W.I. Office, Western Railway,
 prantij (Rajket Divisien)
- 5. Shri N.J. parmar,
 Age about 47 yrs. Occ: Service,
 Add: Office Supet,
 Divisional Office,
 Western Railway, Rajket.
- 6. Shri Sailen Malder,
 Age about 42 yrs. Occ: Service,
 Add: Office Supdt, Asstt.Electrical
 Engineer's Office, Platform No.12
 Western Railway, Ahmedabad Jn.
- 7. Smt. p.D. parihar,
 Age:about 42 yrs. Occ: Service,
 Add: Chief Clerk, Asstt.Engineer's
 Office, Western Railway, Mehsana.
 - 8. Shri G.V. parmai,
 Age: about 32 yrs. Occ; Service,
 Add: Chief Clerk, Permanent Way
 Inspectors Office,
 Western Railway, Sabarmati

- 9. Shri M.S. Malaviya, Age: about 37 yrs. Occ: Service, Add: Chief Clerk, permanent Way Inspector's Office, Western Railway, Rajkot.
- 10. Shri I.K. Parmar,
 Age: about 30 years, Occ: Service,
 Add: Chief Clerk
 Senior Electric Foreman's Office,
 Western Railway, Rajket.
- 11. Shri Ramesh. M.
 Age: about 30 yrs. Occ: Service,
 Add: Chief Clerk,
 Inspector of Works Office,
 Western Railway, Surendranagar.
- 12. Shri Ramnivas Meena,
 Aduat, Occ; Service,
 Add; Chief Clerk
 permanent Way Inspector's Office(N)
 Western Railway, Mehsana.

Respondents.

(Advocate: Mr. D.K. Mehta for Resp.Nes. 7 to 12)

O.A.No. 152/94

- Ratilal N. Jetangia, Divisional Office, Western Railay, Rajket.
- Shri A.R. Mansuri, Divisional Office, Western Railway, Rajkot.
- Smt. M.M. Oza Station Superintendent's Office Western Railway, Jamnagar Station.
- Shri R.J. Mehta, Divisional (fice, Western Railway, Rajket.
- 5. Shri A.D. Sidhpura,
 Asstt. Lece Fereman's effice,
 Western Railway, Surendranagar. Applicants.

(Advecate; Mr. B.B. Gegia)

Versus

- 1. Union of India,
 Owning and Representing
 Western Railway,
 Through: General Manager,
 Western Railway, Churchgate,
 Bombay.
 - The Divisional Railway Manager, Western Railway, Kethi Compound, Rajket.
 - S. Sieri mak. Discussion,

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3. Shri M.R. Makwana,
Adult, Occ: Service,
Add: Chief Clerk under Loco Foreman
Western Railway, Sabarmati(MG)

4. Shri M.S. Birdi
Adult, Occ: Service
Add: Chief Clerk, under Chief
Train Controller's office,
Western Railway,
Kethi Compound, Rajket.

- 5. Shri M.N. Jadav Adult, Occ: Service, Add: Chief Clerk, General Branch, Divisional Office, Western Railway, Rajket.
- 6. Shri C.T. Chaudhary
 Adult, Occ: Service
 Add: Sr.Divisional Mech.Enginner(Diesel)
 Western Railway,
 Sabarmati (MG)
- 7. Shri Shivrambhai K

 2 Adult, Occ: Service,
 Add: under Sr.Divl.Mech.Engineer(Diesel)
 Western Railway, Sabarmati (MG)
- 8. Shri M.S. Parmar,
 Adult, Occ: Service,
 Add: Chief Clerk under Chief Depet
 Officer, Western Railway,
 Ahmedabad (MG)
- 9. Shri N.V. Chepda
 Adult, Occ: Service,
 Add: Chief Clerk, Operating Branch,
 Divisional Office, Western Railway,
 Rajket. Respondents.

(Advecate: Mr. A.S. Kethari)

O-A-No. 225/94

- 1. Shri M.N. Banerjee
 Adult, Occ: Service,
 Add: Chief Clerk under Sr.Divl.
 Mechanical Engineer(Diesel)
 Western Railway, Sabarmati(MG)
- 2. Smt. K.C./ Jeshi,
 Adult, Chief Clerk, Operating
 Branch, Divisional Office,
 Western Railway, Rajket.
 - 3. A.S. Bhatt
 Adult, Occ: Service
 Add: Chief Clerk, Asstt.Mechanical
 Engineer's office, Western Railway,
 Mehsana.

nb,

- 4. Shri H.D. Oza Adult, Occ: Service, Add: Chief Cark, Operating Branch Divisional Office, Western Railway, Rajket.
- S. Shri P.N. Mehta Adult, Occ: Service, Add: Chief Clerk, General Branch, Divisional Office, Western Railway, Rajket.
- 6. Smt. Arunaben S, Pandya Adult, Occ: Service Add: Chief Clerk, Commerce Branch Divisional Office, Western Railway, Rajket.
- 7. Shri Shivrajsingh G. Bhim Adult, Occ: Service, Add: Divisional Office, Western Railway, Rajkot.

Applicants.

(Advocate: Mr. B.B. Gogia)

Versus

- 1. Union of India Owning and Representing Western Railway, Through: General Manager, Western Railway, Churchgate, Bembay.
- 2. Divisional Railway Manager, Western Railay, Kethi Compound, Rajket.

Respondents.

COMMON ORDER

O.A. No. 71/94 O.A.No. 514/93 O.A. No. 733/93 O.A. No. 734/93 O.A. No. 44/94 O.A.No . 72/94 O.A. No. 79/94 O.A.No. 104/94 O.A No. 152/94 O.A. No. 225/94

Date: 3-6-1996.

DE STEEL ADM N Per: Hen ble Justice Mr. A.P. Ravani, Chairman.

All these 10 OAs were decided by this Tribunal as per order dated May 17, 1994. question involved in these CAs is whether an

A TRAL ADM

employee who secured accelerated promotion by virtue of reservation orders made in favour of SC/ST candidates would be entitled to count for further promotion, his seniority from the date of his promotion to such post or his basic seniority in the cadre from which he was promoted in the reservation quota will have to be taken into consideration?

- The Ahme dabad Bench fellowed the decision of the Calcutta Full Bench rendered in OA No.854/90 and another Full Bench decision of Hyderabad Bench in OA No.759/87. On the basis of the aforesaid decisions, the Ahmedabad Bench directed that an employee was entitled to count his seniority from the date of his regular promotion, for further promotion, and that his basic seniority in the cadre from which he was promoted against reservation quota was not material for further promotion. On the basis of the aforesaid principle, necessary directions were issued in all the 10 cases by common order dated May 17,1994 and all the applications were summarily rejected.
- challenged the legality and validity of the aforeseid order before the Hon'ble Supreme Court by filing Special Leave Petition. The Hon'ble Supreme Court granted special leave to appeal and the matter was listed as Civil Appeal No.4729 of 1996 and was decided by the Hon'ble Supreme Court (Hon'ble Shri Justice J.S.Verma, J & Hon'ble Shri Justice B.N.Kirpal, J) as per its order dated March 15, 1996. The Supreme Court passed a short order which reads as follows:

Leave granted.

The point involved for decision in this appeal as indicated at the beginning of the impugned order made by the Tribunal is now

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settled by decisions of this Court, the most recent being Ajit Singh Juneja and Ors. vs. State of Punjab and Ors. (1996 (2) Scale It has been clearly held that the 526). benefit of the accelerated seniority obtained on promotion against any reserved vacancy to a candidate of that category is not available when relevance is of seniority for further promotion against a vacancy in the general category for which purpose the basic inter se seniority or panel seniority counts. To this extent, the decision of the Tribunal has to be modified. The case of each promote has to be examined in that light in accordance with the principle clearly stated in Ajit Singhas case. for this reason, the impugned order of the Tribunal is set aside and the matter is remitted to the Central Admn. Tribunal, Ahmedabad Bench for a fresh decision of O.A. in accordance with law.

The appeal is disposed of. No costs.

In view of the directions contained in the order of the Supreme Court, the Ahmedabad Bench is required to decide the cases pending before this Bench accordingly. As per the directions, one of the matters i.e. OA No.71/94 has been remanded to the Ahmedabad Bench and it is required to be decided in accordance with law. As far as the other cases are concerned, they are also required to be decided in accordance with law laid down by the Supreme Court. To obviate technical hurdles, we have thought it proper to adopt the following course.

Remaining 9 CAs i.e. CA Nos.514/93, 733/93, 734/93, 44/94, 72/94,79/94, 104/94, 152/94 and 225/94 have been taken/in sue mete review by us. Since the matters were decided by the Ahmedabad Bench at the

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admission stage itself, we heard the learned counsel for the parties requesting them to argue the matter finally because the points raised in the applications are directly covered by the decision of the Hon'ble Supreme Court. In view of the aforesaid decision, the learned counsel appearing for both sides have conceded and requested to hear and decide all the cases finally at this stage only.

- In view of the aforesaid decision, all these matters are being disposed of by this common judgement and order.
- The applicants are employees of Railways in different cadres. Some of the applicants belong to reserved category while some of the applicants belong to general category. The grievance of the applicants is with regard to fixation of seniority in the promoted cadre. In some applications, the applicants belonging to reserved category have claimed that they should have the benefit of accelerated seniority even while considering the question of promotion to the higher post, while the employees belonging to general category claim that the benefit of accelerated seniority would not be available while considering the question of promotion to further posts.
 - has been set at rest by the Hon'ble Supreme Court
 in several cases and the most recent being the
 decision in the case of Ajit Singh Juneja & ors. vs.
 State of Pumjab and ors. reported in 1996(2) Scale
 the Civil Appeal No.4729 of 1996 which
 arose out of OA No.71/94 decided by the Ahmedabad
 Bench by common order dated May 17,1994, the order
 passed by the Hon'ble Supreme Court has been extracted
 in its entirety.

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- In view of the directions given by the Sapreme Court, all these applications can be disposed of with a direction to the respondents to refix the meniority/ premetion/reversion and take necessary suitable consequential steps in accordance with law laid down by the Supreme Court in the case of Ajit Singh Juneja (supra) within a period of three months from today. It is further clarified that it will be open to the employees concerned to make representation to the authority concerned pointing out the relevant decision of the Hon ble Supreme Court laying down the law on this subject and the effect of the same on his/her senierity. If such representation is made within a period of one month from today, the same shall be taken into consideration by the authority concerned while complying with the directions contained hereinabove.
 - directions, all these applications are disposed of finally.

 Ordered accordingly. The registry is directed to send a copy of this order to all the respondents immediately.

Sd/-LK.RAMAMOORTHY) MEMBER(A)

Prepared by: \$6 (A.P.RAVANI)

Commond by: \$6 (CHAIRMAN)

The Copy

Solution (CHAIRMAN)

Chairman

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Date	Office Report	ORDER
29.7.97.		Mr.N.S.Shevde states that he has already
NJ my		removed the office objections. If he has not
		removed the same, he may remove within one wee
		Adjourned to 4.8.1997.
		(T.N.Bhat) (V.Radhakrishman) Member(J) Member(A)
7		ait.
4.8.97		Further one mak week time is permitted to
		remove the office objections.
		(V.Radhakrishnan) Member(A)
	X.	
20.8.97		Further two weeks time is permitted to the
1		applicant to remove the office objections.
		Registry to fix the matter accordingly.
14 pt		
		(V.Radhakrishnan) Member(A)
9		npm

Date	Office Report	ORDER DOS SOINCE SEC
a think the	Market Control of the	
25.10.	5	
23.20.		M-A-682/823
		This M.A. for extention of time for implement
		tion of the direction given in the judgment
		has been filed after the time stipulated
		in the judgmend expired. They can come forward
		with this M.A. for enlargement of time before
		the stipulated time expires.
	/-	Therefore M.A. is dismissed.
		(K.Ramamporthy) (A.V.Haridasan)
		Member (A) Vice Chairman
.		
	Je Je Je	
2.6.97	S Com ha	
4.00.97	no one come to	RAST/63/97
	we may put	At the request of Mr. Shevde, two weeks time
	this meither on	is allowed to remove the office objections.
•	2-2-97 Por order	
		(V.Radha krishnan)
		Member (A)
		nom .
7.97		At the request of Mr. Shevde, further two weeks
		time is permitted to remove the office objections
	Service Control of the Control of th	
	ANTINO AN	
		(V.Radhakrishnan) Member(A)
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